

the External Affairs Minister Shri Vajpayee's visit to Peking;

(b) if so, furnish details thereof;

(c) reaction of Government;

(d) whether similar references for clarification have been made from the countries during 1978; and

(e) if so, furnish details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU): (a) to (e) The Ministry of External Affairs has discussed with representatives of the U.S.S.R. Embassy and publicity media the tenor and content of reporting on India. These discussions by their very nature, are confidential, and as such it would be undesirable to reveal the contents on the floor of the House. It may be added that such conversations have also taken place in 1978.

12.00 hrs.

PAPERS LAID ON THE TABLE

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF EXTERNAL AFFAIRS FOR 1979-80

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJ-PAYEE): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of External Affairs for 1979-80. [Placed in Library. See No. LT-4080/79].

ANNUAL REPORT OF THE EMPLOYEES STATE INSURANCE CORPORATION NEW DELHI FOR 1977-78 AND FINANCIAL ESTIMATES AND PERFORMANCES BUDGET OF EMPLOYEES STATE INSURANCE CORPORATION NEW DELHI FOR 1979-80.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (SHRI LARANG SAI): On behalf of Dr. Ram Kirpal Sinha I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under section 36 of the Employees' State Insurance Act, 1948:—

(1) Annual Report of the Employees' State Insurance Corporation, New Delhi, for the year 1977-78. [Placed in Library. See No. LT-4081/79].

(2) Financial Estimates and performance Budget of the Employees' State Insurance Corporation, New Delhi, for the year 1979-80. [Placed in Library. See No. LT-4082/79].

NOTIFICATIONS UNDER CUSTOMS ACT, 1962.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): On behalf of Shri Zulfikarullah, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962.

(1) Notification No. 66-Customs published in Gazette of India dated the 15th March, 1979 together with an explanatory memorandum regarding exemption to Polyvinyl chloride resins (PVC Resin) from the whole of the basic customs duty.

(2) Notification No. 67 Customs published in Gazette of India dated the 15th March, 1979 together with an explanatory memorandum regarding exemption to plain aluminium foil when imported solely for strip packing of drugs and medicines from the whole of the additional